

ITEM NO.5

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Criminal Appeal No(s). 1197/2021

JAIRAM

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

WITH

CrI.A. No. 1198/2021 (II)
(FOR GRANT OF BAIL ON IA 145978/2021)

Date : 30-11-2022 This appeal was called on for hearing today.

For Appellant(s)

Mr. Abhishek Atrey, AOR
Mr. Krishnam Mishra, Adv.
Mr. Roshan Lal, Adv.
Ms. Ambika Atrey, Adv.

For Respondent(s)

Mr. Pradeep Kumar Yadav, Adv.
Mr. Vishal Thakur, Adv.
Mr. Sanjeev Malhotra, AOR

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

In both the matters numbered above, two weeks time, as last
chance is given to Ld. Counsel for appellant to take fresh steps
for service of notice of Lodgment of Petition of Appeal through Ld.
Standing Counsel representing the State of U.P.

Registry to issue reminders for Records.

List again on 18.1.2023.

S.P.S. LALER
Registrar